

Job guarantee scheme

201. SHRI S. KUMARAN: Will the Minister of PLANNING be pleased to state:

(a) whether Government have a proposal to launch a Job Guarantee Scheme on the lines of the Maharashtra Government's Scheme; and

(b) if so, what are the details in this regard?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI) : (a) and (b) The 1980—85 Plan is in the formulation stage and schemes for employment would come up for examination.

Priority of 'Garibi Hatao' Programme

202. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Prime Minister has directed all the Union and State Ministries to give priority to 'Garibi Hatao' Programme;

(b) whether the Prime Minister has impressed upon the Central Government's Departments and State Governments that 20 point programme should be severely implemented;

(c) if so, what steps the Central Government and the State Governments have taken in this regard;

(d) whether the Planning Commission was also directed that the annual plans and the Sixth Five Year Plan should also give stress on the implementation of the 20 point programme; and

(e) if so, what steps have been taken in this regard?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI): (a) 'Garibi Hatao' or removal of poverty is a major objective of planning in the country

(b) to (e) It is the declared policy of Government to revitalise the 20-Point Programme and implement it

in a dynamic manner. Ample provision has been made in the Annual Plan for 1980-81 for the various items included in the 20-Point Programme and it would be taken into account while finalising the new Five Year Plan, 1980—85. Appropriate policy measures and administrative action are also being taken to effectively implement the programme.

Association of scientists and graduates with the planning process

203. SHRI K. L. N. PRASAD: Will the Minister of PLANNING be pleased to state.

(a) whether there is any proposal under Government's consideration to associate scientists and graduates with planning process by the Planning Commission;

(b) if so, what are the details thereof;

(c) by when a final decision is likely to be taken in this regard; and

(d) to what extent the association of youth will be helped?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI): (a) to (d) Preliminary discussions have been held to consider a suggestion of setting up an organisation or association of young scientists which could be helpful in involving the younger generation of students and scholars in promoting a culture of science for development. This proposal is to be further discussed during formulation of the Five Year Plan (1980—85):

New approach to correct regional imbalance

204. SHRI K. L. N. PRASAD:
SHRI N. P. CHENGALRAYA
NAIDU:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have evolved a new approach with a twin objective of correcting the existing

regional imbalances and creating a smooth impetus in representative areas;

(b) if so, what are the details of the proposed scheme;

(c) whether some districts have also been identified for implementing this scheme;

(d) whether any survey has also been conducted; and

(e) if so, what is the outcome of the survey so conducted?

THE MINISTER OF PLANNING
(SHRI NARAYAN DUTT TEWARI):

(a) Government concern for correcting existing regional imbalances and for taking steps to prevent fresh imbalances dates back to the inception of planned development in the country. This approach has resulted in drawing up special programmes according to the conditions of each State, such as the Hill Areas and Tribal Areas Development Programme, the Drought Prone Area Programme, Command Area Development Programme, the Minimum Needs Programme, incentive schemes for the industrially backward districts etc.

Apart from these schemes, the formula for distribution of Central assistance is weighted in favour of those States whose per capita income is below the national average. Central assistance is also allocated for special problems.

(b) to (e) In view of (a), these questions do not arise.

205. [Transferred to the 12th June, 1980].

States' draft proposals for the Sixth Five Year Plan

206. SHRI DHARAMCHAND JAIN: Will the MINISTER of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission has asked the States to send their draft proposals for the Sixth Five Year Plan;

(b) whether it is also a fact that the Commission has also impressed upon the States that the size of the Sixth Plan would depend on their capacity to raise additional resources; and

(c) whether Government have examined the feasibility of raising resources by ways other than fresh taxation such as gearing up the administrative machinery to recover tax arrears, and constant review of plan proposals?

THE MINISTER OF PLANNING
(SHRI NARAYAN DUTT TEWARI):

(a) Yes, Sir.

(b) The State Governments have been informed that while attempt will be made to maintain the tempo of Central assistance for the State's Plans, they have also been requested to restrain non-plan expenditure, improve receipts and to raise more internal resources through fresh measures so as to accelerate the pace of development in the States.

(c) All possibilities of mobilising resources for the Five Year Plan—1980—85, including tightening of the administrative machinery to recover tax arrears etc. are being explored.

Publication of plan document

207. PROF. RAMLAL PARIKH: Will the MINISTER of PLANNING be pleased to state:

(a) what was the period of each Five Year Plan;

(b) whether it is a fact that the Document for each Five Year Plan was published much later after the beginning for the Plan period;

(c) if so, what is the exact position for each plan regarding the timing of publication of the plan Document;

(d) by when the Sixth Five Year Plan Document is likely to be finalised and published; and